

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 23

Dated Guwahati the 2nd May, 2020

Whereas Hon'ble the Chief Justice has been pleased to issue directions vide Notification No.18 dated 24th March, 2020, regulating court working of the Gauhati High Court in the Principal Seat at Guwahati as well in the outlying Benches and also the subordinate courts in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh, for avoidance or postponement of mass gatherings till Novel Corona Virus (COVID-19) disease spread is contained;


And whereas such regulation of court functioning was extended till 3rd May, 2020 vide Notification dated 15-04-2020;

And whereas the Ministry of Home Affairs, Government of India vide order No.40-3/2020-DM-I(A) dated 29.4.2020 has allowed interstate travel to migrant workers, pilgrims, tourists, students and other persons;

And whereas restrictions on movements and gatherings have been extended;

Now, considering the prevailing circumstances and after taking inputs from the Health Department, Government of Assam and senior doctors, and in order to ensure strict adherence of the norms for social distancing in the Court premises, amongst Hon'ble Judges, learned Advocates, litigants, staff of the High Court as well as Subordinate Courts and all stakeholders of the judicial system in all the four Benches at Guwahati, Kohima, Aizawl and Itanagar falling within the jurisdiction of the Gauhati High Court, Hon'ble the Chief Justice has been pleased to extend the directions issued vide Notification No. 18 dated 24th March, 2020 and Notification dated 15th April, 2020; and directions issued vide Order No.19 dated 24th March, 2020 till 26th May, 2020.

Further, Senior amongst the two Hon'ble Judges stationed in the Outlying Bench in Nagaland, Mizoram or Arunachal Pradesh, considering the peculiar circumstances prevailing in those States, may take decisions/pass orders to regulate the working of the Courts, including the Subordinate Courts in the said respective states, with the approval of the Hon'ble Chief


25/5/2020

Justice of Gauhati High Court, however the norm of Social distancing shall be strictly maintained.

By order

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo no. HC.III-06/2020/ 953-980 / dated Guwahati the 2nd May, 2020.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. They are requested to forward this Notification among the respective District/Subordinate Courts within their jurisdiction.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, _____, Assam.
5. The L.R. -cum- Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6.
6. The Principal Judge, Family Court, _____.
7. The Member MACT, _____.
8. The Presiding Officer, Special Court, _____.
9. The Presiding Officer, Labour Court _____.
10. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The Chairman, N.E. Bar Council, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
19. The Project Manger, Computer Section, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
21. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
22. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
23. The Court Officer No. 1&2, Gauhati High Court, Guwahati.
24. The Court Manager, Gauhati High Court, Guwahati.
25. The Medical Officer-I, In-charge, GHC Medical Unit, Gauhati High Court, Guwahati.
26. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
27. The Chief Security Officer, Gauhati High Court, Guwahati.
28. Notice Board, Gauhati High Court (New Block & Old Block), Guwahati.


REGISTRAR GENERAL

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